

**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg,
New Delhi – 110001**

Date: 16th February, 2019

OFFICE ORDER

Inadvertently, the following draft orders of 14.02.2019 have been uploaded without correction:

1. Item no. 1- Gauri Maulekhi vs. Union of India (O.A. No. 514/2015)
2. Item nos. 2 & 3- Dukalu Ram & Ors. Vs. Union of India (O.A. No. 200/2018 & Execution Application No. 04/2019)
3. Item Nos. 5 to 7- Akhand Bharat Morcha Vs. Union of India (O.A. No. 496/2018, 196/2018 and 197/2018.
4. Item No. 8- Amarshakti Vs. State of Bihar (O.A. No. 596/2018).
5. Item No. 11- Anand Goyal Vs. State of Uttarakhand (O.A. No. 751/2018)

Now, the corrected orders of the above said matters are uploaded.

This issues with the approval of Competent Authority.


(S.K. Pattanaik)
Registrar

Copy forwarded to:

1. PPS to Hon'ble Chairperson
2. Computer Section for uploading in website for public information
3. Notice Board
4. Guard File


(S.K. Pattanaik)
Registrar